

(ii) Notification S.O. No. 2879, dated the 1st September, 1970.

(iii) Notification S.O. No. 2880, dated the 1st September, 1970.

(iv) Notification S.O. No. 2882, dated the 1st September, 1970.

Q : d in Lib arv. See No. LT-4181/70 for (i) to (iv)].

NOTIFICATIONS UNDER THE WEALTH TAX ACT, 1957

SHRI K. R. C \NESH : Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under sub-section (4) of section 46 of the Wealth Tax Act, 1957 :—

(i) Notification S.O. No. 2878, dated the 1st September, 1970.

(ii) Notification S.O. No. 2881, dated the 1st September, 1970.

[Placed in Libr, ry. See No. LT-4182/70 for (i) and (ii)]

NOTIFICATIONS UNDER THE GOVERNMENT SAVINGS CERTIFICATES ACT, 1959

SHRI K. R. GANESH : Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959 :—

(i) Notification G.S.R. No. 1340, dated the 7th September, 1970, publishing the Post Office Savings Certificates (Second Amendment) Rules, 1970.

(ii) Notification G.S.R. No. 1863, dated the 21st October, 1970, publishing the Post Office Savings Certificates (Third Amendment) Rules, 1970.

[Placed in Library. See No. LT-4201 for (i) and (ii)].

NOTIFICATION UNDER THE MEDICINAL AND TOILET PREPARATION (EXCISE DUTIES) Ad, 1955

SHRI K. R. GANESH : Sir, I also beg to lay on the Table a copy of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 1713, dated the 26th September, 1970 (in English and Hindi) under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955. [Placed in Library. See No. LT-4202/70].

dated the 26th September, 1970 (in English and Hindi) under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955. [Placed in Library. See No. LT-4202/70].

THE PUNJAB MOTOR VEHICLES (CHANDIGARH AMENDMENT) RULES, 1970

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) : Sir, I beg to lay on the Table a copy of Notification No. 5061-HTI(2)-70/7687, dated the 9th April, 1970 (in English and Hindi), under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, publishing the Punjab Motor Vehicles (Chandigarh Amendment) Rules, 1970, issued by the Chandigarh Administration (Home Department). [Placed in Library. See No. LT-4647/70].

STATEMENT BY MINISTER RE CENTRAL GOVERNMENT MARKET BORROWINGS

SHRI K. R. GANESH : Sir, I also beg to lay on the Table a statement (in English and Hindi) indicating the results of Central Government Market Borrowings during the year 1970-71. (Placed in Library. See No. LT-4199/70).

LEAVE OF ABSENCE TO SHRI ANANT PRASAD SHARMA

MR. DEPUTY CHAIRMAN : I have to inform Members that the following letter dated the 9th October, 1970, has been received from Shri Anant Prasad Sharma :—

"As I have been selected as one of the members of the U.N. Delegation by Government of India. I won't be in a position to attend the ensuing session of Raiva Sabha from 9th November, 1970 onwards. I therefore, request you to kindly grant me leave of absence for the period and oblige. Thanking you."

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, उनको लीव तो दे दी जाय मगर मैं यह जानना चाहता हूँ कि आखिर ये विदेश भ्रमण क्यों कर रहे हैं यह भी लिखा जाना चाहिये था कि विदेश भ्रमण क्यों कर रहे हैं।